

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.2490
ANSWERED ON 14.12.2015**

TOURISM PROJECTS

2490. SHRI RAJESH KUMAR DIWAKER:

DR. MANOJ RAJORIA:

SHRIMATI KOTHAPALLI GEETHA:

SHRI S.R. VIJAYAKUMAR:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has received any proposals from various State Governments for tourism projects to bring important tourist places on the world tourist map to boost tourism in respective States and if so, the details thereof, State/UT-wise along with the status of such proposals;**
- (b) whether the Government has assisted tourism projects in the new capital of Andhra Pradesh—Amravati including construction of Brindavanam near Nagarjuna Sagar Irrigation Project on the lines of Brindavanam in Mysore;**
- (c) if so, the details thereof along with the funds sanctioned/spent for each tourism project in Amravati;**
- (d) whether the Government has sanctioned any special grant for festivals as a part of tourism development in various States and if so, the details thereof, State/UT-wise including Uttar Pradesh; and**
- (e) whether the Government is planning to take students of various schools/colleges to various tourist places of the world to create a huge business in the tourism sector and if so, the details thereof?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

(a): The Ministry of Tourism (MOT) has launched the following two new schemes in 2014-15:

- 1) Swadesh Darshan for Integrated Development of Tourist Circuits around Specific Themes.**
- 2) National Mission on Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD) to beautify and improve the amenities and infrastructure at pilgrimage centres of all faiths.**

List of projects sanctioned under Swadesh Darshan and PRASAD in 2014-15 and 2015-16 (till 02.12.2015) is given in the Annexure-I.

(b) and (c): Amaravati is one of the identified destinations for development under PRASAD Scheme. A project namely “Development of Amaravati Town, Guntur District of Andhra Pradesh as Tourist Destination” has been sanctioned for an amount of Rs.28.36 crore in 2015-16.

List of projects sanctioned to the State Government of Andhra Pradesh under other schemes during the last 3 years is given at Annexure-II.

(d): The State-wise details of CFA sanctioned for fairs & festivals during the last three years are given at Annexure-III.

(e): Presently the Ministry of Tourism does not have any such proposal.

ANNEXURE-I**STATEMENT IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.2490 ANSWERED ON 14.12.2015 REGARDING TOURISM PROJECTS.**

The list of projects sanctioned under Swadesh Darshan during 2014-15 and 2015-16 (till 02.12.2015)

(Rs. in Crore)

Sl. No.	Name of the Circuit	State	Name of Project	Year	Amount Sanctioned
1.	Coastal Circuit	Andhra Pradesh	Development of Kakinada Hope Island Konaseema as World class coastal & Eco Tourism Circuit in Andhra Pradesh	2014-15	69.83
2.	North-East India Circuit	Arunachal Pradesh	Bhalukpong-Bomdila-Tawang in Arunachal Pradesh	2014-15	50.00
3.	Buddhist Circuit	Bihar	Cultural Centre, Bodhgaya	2014-15	33.17
4.	North-East India Circuit	Manipur	Development of Tourist Circuit in Manipur: Imphal-Moirang-Khongjom-Moreh	2015-16	89.66
5.	North-East India Circuit	Sikkim	Development of Tourist Circuit linking - Rangpo (entry) - Rorathang - Aritar - Phadamchen - Nathang - Sherathang - Tsongmo - Gangtok - Phodong - Mangan - Lachung - Yumthang - Lachen - Thangu - Gurudongmer - Mangan - Gangtok - Tumin Lingee - Singtam (exit) in Sikkim	2015-16	98.05

6.	Eco Circuit	Uttarakhand	Integrated Development of Eco-Tourism, Adventure Sports, Associated Tourism related Infrastructure for Development of Tehri Lake & Surroundings as New Destination-District Tehri, Uttarakhand	2015 -16	80.37
7.	Desert Circuit	Rajasthan	Development of Sambhar Lake Town and Other Destinations under Desert Circuit in Swadesh Darshan Scheme	2015 -16	63.96
8.	Tribal Circuit	Nagaland	Development of Tribal Circuit Peren –Kohima-Wokha, Nagaland	2015 -16	97.36
	Total				582.40

The State-wise details of the funds sanctioned under PRASAD Scheme during the year 2014-15 and 2015-16 (till 02.12.2015).

(Rs. in Crore)

Sl. No.	Name of the State & project	Year	Amount Sanctioned
	BIHAR		
1.	Development of basic facilities at Vishnupad temple, Gaya, Bihar	2014-15	4.29
	UTTAR PRADESH		
2.	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	2014-15	14.93
3.	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura	2014-15	9.36
	ODISHA		
4.	Infrastructure Development at Puri, Shree Jagannath Dham- Ramachandi-Prachi River front at Deuli under Mega Circuit	2014-15	50.00

	PUNJAB		
5.	Development of Karuna Sagar Valmiki Sthal at Amritsar	2015-16	6.45
	RAJASTHAN		
6.	Integrated Development of Pushkar/Ajmer	2015-16	40.44
	Andhra Pradesh		
7.	Development of Amaravati Town, Guntur District of Andhra Pradesh as Tourist Destination	2015-16	28.36
	Assam		
8.	Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati.	2015-16	33.98
	Grand Total		187.81

ANNEXURE-II**STATEMENT IN REPLY TO PARTS (b) AND (c) OF LOK SABHA UNSTARRED QUESTION NO.2490 ANSWERED ON 14.12.2015 REGARDING TOURISM PROJECTS.****ANDHRA PRADESH****2012-13****(Rs. in lakhs)**

Sl. No.	List of Projects	Sanctioned Amount
1.	Development of East Godavari Tourism Circuit in Andhra Pradesh	755.13
2.	Development of Heritage Tourism Circuit in Anantapur District in Andhra Pradesh	484.01
3.	Development of Beach Park at Kakinada, East Godavari District in Andhra Pradesh	450.74
4.	Development Of Visakhapatnam – Bheemunipatnam Beach Corridor Mega Circuit In Andhra Pradesh	4588.85
	Total	6278.73

2013-14**(Rs. in lakhs)**

Sl. No.	List of Projects	Sanctioned Amount
1.	Development of Eco-Park at Kakinada, Andhra Pradesh	437.00
2.	Development of Gandhi Hill at Vijayawada, Krishna District, Andhra Pradesh	301.57
3.	Development of Tourist Circuit in Pileru Constituency of Chittoor District, Andhra Pradesh	642.81
4.	Development of Wayside Amenities at Kalikiri, Chittoor District, Andhra Pradesh	202.33
5.	Development of Wayside Amenities at Nagari in Chittoor District, Andhra Pradesh	161.78
6.	Development of Eco-Tourism Facilities at Coringa, East Godavari District in Andhra Pradesh	474.42
7.	Development of Srikakulam Mini Tourism Circuit, Andhra Pradesh	457.51
8.	Development & beautification of Vijayavanam, Konda Reddy Buruju, Golgumbaz& Sri RupalaSangameswaraJaganathaGattu Temple in	438.56

	Kurnool district, Andhra Pradesh.	
9.	Development of Eco-Park at Kadiyam, East Godavari District, Andhra Pradesh.	295.56
10.	Development Ameen Peer Dargah Area in YSR Kadapa District as a Major Tourist Destination in Andhra Pradesh.	480.15
11.	Development of Tourist Circuit in West and East Godavari District, Andhra Pradesh	615.83
12.	CFA for organizing National Youth Athletic Championship at B.R. Stadium, Guntur in Andhra Pradesh	2.50
13.	Organizing Suryalanka Beach Festival at Suryalanka in Guntur District in Andhra Pradesh.	12.00
14.	Organizing of Lepakshi Festival at Ananthapur District to be held from 7th to 9th January, 2014 in Andhra Pradesh.	10.00
	Total	4532.02
COMBINED PROJECTS FOR ANDHRA PRADESH AND TELANGANA		
1.	Development of Bhadrachalam – Papikondalu-Konaseema Mega Tourism Circuit in Andhra Pradesh	4588.80
	Total	4588.80
	Grand Total	9120.82

2014-15

(Rs. in lakhs)

Sl. No.	List of Projects	Sanctioned Amount
1.	Grant of Central Financial Assistance for Organizing Flamingo Festival at Nellore district From 8th to 10th January, 2015 Andhra Pradesh	10.00
2.	Grant of Central Financial Assistance for Organizing Lepakshi Festival at Ananthapur district From 28th to 30th September, 2014 Andhra Pradesh	10.00
3.	Grant of Central Financial Assistance for Organizing Kakinada Beach Festival at East Godavari district From 8th to 10th January, 2015 Andhra Pradesh	10.00
	Total	30.00

ANNEXURE-III**STATEMENT IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO.2490 ANSWERED ON 14.12.2015 REGARDING TOURISM PROJECTS.**

The State-wise details of CFA sanctioned for fairs & festivals during the last three years.

2012-2013**(Rs. in lakh)**

Sl. No.	Name of the State	No. of Projects	Amt. Sanctioned
1.	Andhra Pradesh	1	25.00
2.	Arunachal Pradesh	1	25.00
3.	Delhi	1	25.00
4.	Goa	2	50.00
5.	Himachal Pradesh	6	50.00
6.	Jammu and Kashmir	1	25.00
7.	Kerala	1	24.00
8.	Maharashtra	1	25.00
9.	Manipur	1	50.00
10.	Meghalaya	1	17.94
11.	Mizoram	2	49.15
12.	Madhya Pradesh	4	34.00
13.	Nagaland	3	40.00
14.	Odisha	2	61.30
15.	Punjab	2	50.00
16.	Sikkim	1	40.00
17.	Uttar Pradesh	2	50.00
18.	West Bengal	1	26.00
	Total	33	667.39

2013-2014**(Rs. in lakh)**

Sl. No.	Name of the State	No. of Projects	Amt. Sanctioned
1.	Andhra Pradesh	3	24.50
2.	Arunachal Pradesh	2	50.00
3.	Bihar	3	37.50
4.	Haryana	4	75.00
5.	Jammu and Kashmir	2	125.00
6.	Karnataka	1	25.00
7.	Maharashtra	1	25.00
8.	Manipur	1	50.00

9.	Meghalaya	1	46.90
10.	Mizoram	1	40.00
11.	Madhya Pradesh	2	58.00
12.	Nagaland	1	35.00
13.	Odisha	3	50.00
14.	Sikkim	1	35.00
15.	Uttar Pradesh	2	58.00
	Total	28	734.90

2014-2015

(Rs. in lakh)

Sl. No.	Name of the State	No. of Projects	Amt. Sanctioned
1.	Andhra Pradesh	3	30.00
2.	Arunachal Pradesh	2	55.35
3.	Chhattisgarh	1	50.00
4.	Haryana	2	60.00
5.	Manipur	1	50.00
6.	Mizoram	2	50.00
7.	Madhya Pradesh	1	33.00
8.	Nagaland	1	25.00
9.	Punjab	2	50.00
10.	Rajasthan	1	40.00
11.	Telangana	2	50.00
	Total	18	493.35
